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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/2/2016
NAME OF THE PETITIONER(S) : John S. Dorai
NAME OF THE RESPONDENT(S) : M/S The Church of South India Trust Association & others
SECTION : 241

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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J. JENNY

Counsel for impleading third
party in CA Nos. 43X
44/2017 in CP No. 2/2016

J. Jenny

D. PRABHU MUKUNTH ARUNKUMAR

Representing by SHARUN.M.A.

Respondent 1

Church of South India & others

I am for 2 to 11th Respondents

Respondents 2 to 10

R. Padmanabhan

S. JANAKUMAR

Relitron

CA 58/17
Accepted

ORDER

PCS representing the petitioner present. In CA 43/22017 & CA 44/2017, counsel for the applicant present. Counsel for R1 present and submitted that the counter has been filed. Counter by other respondents has not been filed. Time extended at request for filing counter. In CA 48/2016, counsel for the applicant present. Counsel for the respondents present. R1 has filed counter and for filing of counter by the other respondents, time extended at request. In CA 49/2016, PCS representing the applicant present and submitted that he has already filed rejoinder. Time extended at request for submitting arguments. In CA 75/2017, counsel for applicant present and counsel for respondents are present. At request of both counsel, time enlarged for hearing submissions. Put up on **10.08.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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